

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:827
ANSWERED ON:06.12.2004
PROTECTION OF CONSUMER RIGHTS
Meghwal Shri Kailash

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is contemplating to formulate a National Consumer Policy;
- (b) if so, the details thereof and the steps taken in this regard; and
- (c) the steps taken to enhance the effectiveness of working of Central Consumer Protection Council?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) & (b): Yes sir. The Central Government has constituted a Working group on 26.2.2004 under the Chairpersonship of Principal Secretary, Co-operation, Food & Consumer Protection, Government of Tamil Nadu. The Committee consists of Secretary in charge of Consumer Affairs, to the Govt. of States of Jammu & Kashmir, Tripura, Andhra Pradesh, Rajasthan and representatives of Voluntary Consumer Organisations. The working group has already started its consultations and it is yet to finalise its recommendations on National Consumer Policy.

(c) After the receipt of recommendations of the working group, any action required in this regard will be taken.